

GOVERNMENT OF INDIA
MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY
RAJYA SABHA
UNSTARRED QUESTION NO. 567
TO BE ANSWERED ON: 14.12.2018

CYBER APPELLATE TRIBUNAL

567. SHRIMATI VANDANA CHAVAN:

Will the Minister of Electronics & Information Technology be pleased to state:-

- (a) the total number of Cyber Appellate Tribunals established under the Information Technology Act, 2000 till date, State-wise;
- (b) the total number of cases appealed to and disposed of by each Cyber Appellate Tribunal since their inception, tribunal-wise and year-wise;
- (c) the details of Cyber Appellate Tribunals which currently have a Presiding Office appointed; and
- (d) The total expenditure, one-time and recurring, spent on the Cyber Appellate Tribunal since their inception, tribunal-wise and year-wise?

ANSWER

MINISTER OF STATE FOR ELECTRONICS AND INFORMATION TECHNOLOGY
(SHRI S.S. AHLUWALIA)

(a): The only Cyber Appellate Tribunal (CyAT) was established in 2006 in New Delhi under the provisions of Information Technology Act, 2000. No other bench of the Tribunal was established.

(b): Year wise detail of cases appealed to and disposed of by CyAt is as follows :

Year	Appeals	Disposed of
2007	1	1
2008	1	-
2009	2	-
2010	2	-
2011	6	
2012	4	
2013	10	
2014	8	
2015	34	
2016	3	
2017	1	

(c): The Cyber Appellate Tribunal was merged with Telecom Dispute Settlement and Appellate Tribunal (TDSAT) in May 2017.

(d): The total expenditure for CyAT yearwise is as follows :

Year	Expenditure (Rs. Crore)
2007-08	2.46
2008-09	2.45
2009-10	6.16
2010-11	4.96
2011-12	5.39
2012-13	5.51

2013-14	5.78
2014-15	5.29
2015-16	5.45
